## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/175/2016

NAME OF THE PETITIONER(S)

: Mrs. S.M. Vijayalakshmi & 3 others

NAME OF THE RESPONDENT(S)

: M/s Vijaydeepas Mills Private Limited & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. RAVIRATA

d.

) B. REVI TODA RESPAT.

2) By. V. MOHAN KOMAR FOR VIDLYA SHANKAR

Course Los patitioner ORDER

Counsel for both the parties present. The Counsel for the Petitioner prayed for time. At request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

1- 2 marked

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)